

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1270
TO BE ANSWERED ON 27th July 2021

AMENDMENT IN COCONUT DEVELOPMENT BOARD ACT

1270. ADV. ADOOR PRAKASH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has approved amendment of Coconut Development Board Act;
- (b) if so, the details thereof and the purposes of this amendment;
- (c) whether any draft has been prepared for the proposed amendment;
- (d) if so, the details thereof; and
- (e) whether all the concerned State and stakeholders will be taken into consideration before the amendment and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (d) : A draft Coconut Development Board (Amendment) Bill, 2021 has been prepared for amendments in the Coconut Development Board Act, 1979, for making the post of Chairman, Coconut Development Board as Non-Executive Chairman. A draft Note for the Cabinet including draft Coconut Development Board (Amendment) Bill, 2021 has also been prepared for the purpose. Union Cabinet has approved draft Coconut Development Board (Amendment) Bill, 2021 in its meeting on 8th July, 2021. This is done with a view to have a better and more efficient administration of the Coconut Development Board.

(e): In order to amend the Coconut Development Board Act, 1979, comments/views were sought for from NITI AAYOG, Ministry of Finance (Department of Expenditure), Ministry of Commerce and Industry, Department of Consumer Affairs, Ministry of Food Processing Industries, Ministry of Micro, Small and Medium Enterprises, Deputy Director General(Horticulture), Indian Council of Agricultural Research (ICAR), Coconut Development Board, Department of Pension & Pensioners' Welfare and various Divisions within Department of Agriculture and Farmers Welfare. The draft Note for the Cabinet alongwith draft CDB (Amendment) Bill, 2021 has also been vetted by Ministry of Law and Justice (Department of Legal Affairs and Legislative Department). The comments received have been examined and proposal has been modified incorporating suitable suggestions in the Cabinet Note as well as CDB (Amendment) Bill, 2021.
